Statement Status of National Survey of Manual Scavengers as on 15.9.2020

Sl. No. State		No. of MS Identified
1.	Andhra Pradesh	1983
2.	Assam	4141
3.	Bihar	0
4.	Gujarat	108
5.	Haryana	0
6.	Jammu and Kashmir	O
7.	Jharkhand	281
8.	Karnataka	2472
9.	Kerala	600
10.	Madhya Pradesh	524
11.	Maharashtra	7378
12.	Punjab	142
13.	Rajasthan	2542
14.	Tamil Nadu	62
15.	Telangana	0
16.	Uttar Pradesh	24932
17.	Uttarakhand	6033
18.	West Bengal	637
	Grand Total	51835

Nasha Mukt Bharat

1265. SHRI B. LINGAIAH YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has launched an annual anti-drug action plan for 272 vulnerable districts with the 'Nasha Mukt Bharat or Drug Free India campaign, focussed on institutional support and also on community outreach programmes in the districts identified in coordination with Narcotics Control Bureau (NCB) in the States; and

(b) if so, the details and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) Yes, Sir. The Ministry has launched Nasha Mukt Bharat Abhiyaan in 272 most affected districts with focus on institutional support, community outreach and awareness generation. These districts are identified based on inputs from Narcotics Control Bureau (NCB) and findings of Comprehensive National Survey done by Ministry.

Nasha Mukt Bharat Abhiyaan in 272 districts is from period 15th August 2020 to 31st March 2021. Abhiyaan Action Plan has the following components:—

- Awareness generation programmes in the community and Youth in particular
- Focus on Higher Educational institutions, University Campuses and Schools
- Community outreach and identification of dependent population
- Focus on Treatment facilities in Hospital settings
- Capacity Building Programmes for Service Providers

Welfare of deaf and dumb children

†1266. SHRI SATISH CHANDRA DUBEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Government schemes available for deaf and dumb boys and girls in the country;
- (b) the steps taken by Government to encourage deaf and dumb students for pursuing education from class first to Graduation and Post-Graduation or any professional course along with other welfare measures; and
- (c) the State/Union Territory-wise details of the schools available for deaf and dumb students in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) 1. The Department of Empowerment †Original notice of the question was received in Hindi.